

tourism and promoting India as a medical and wellness destination. The Board held its first meeting on 13th January 2016 and will look into the issues relating to visa issues, accreditation of hospitals and allied services as well as marketing and promotion of Medical and Wellness Tourism.

PRASAD scheme in Tamil Nadu

461. SHRI K. R. ARJUNAN: Will the Minister of TOURISM be pleased to state how many places have been covered under PRASAD scheme in Tamil Nadu?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): Out of the 13 sites currently identified under the PRASAD Scheme, two sites, namely, Kanchipuram and Vellankanni are in the State of Tamil Nadu.

Organisation of road show in Delhi

†462. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TOURISM be pleased to state:

(a) whether a road show was organised in Delhi jointly by Tourism Department, State Government of Uttarakhand, the Ministry of Tourism and the Ministry of Railways two years back;

(b) if so, whether some suggestions were given by the distinguished persons attending the show;

(c) if so, the details thereof; and

(d) whether any action was taken on those suggestions, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) The State Government of Uttarakhand has informed that they did not organise any road show in Delhi. The Ministry of Tourism also did not organize any road show in this regard.

(b) to (d) Do not arise.

Action taken on petitions against eviction of tribals from Polavaram dam

463. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether direction given to NCST to avoid any action on petitions relating to tribals displaced, attacked and evicted for land acquisition for Polavaram dam in A.P.;

† Original notice of the question was received in Hindi.